

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 12th **Day of July 2018**)

Hon'ble Mr. Gokul Chandra Pati-AM
Hon'ble Mr. Rakesh Sagar Jain- JM

CCP No. 100 of 2017
(Arising out of Original Application No.595 of 2005)

1. Kedar Nath Singh, S/o Late Sarju Singh, R/o Village – Taranpur, Post Office – Khor Pakar, District - Ballia.

..... **Applicant**

By advocate: **Shri R K Asthana**

Versus

1. Dr. Arun Yadav, Superintendent of Post Office Ballia Region Ballia (U.P.) 277001.
2. Sri Deshraj Singh Post Master H.S.G – I Head Post Office Ballia (U.P.) 277001.

..... **Respondents**

By advocate: **Shri R.K. Srivastava**

ORDER

Delivered by Hon'ble Mr. Gokul Chandra Pati –A.M.

Learned counsel for the respondents submitted that the order dated 27.01.2011 of this Tribunal has been complied with. In this regard he drew our attention to Annexure No. 1 of the compliance affidavit dated 05.02.2018.

2. The direction of this Tribunal was to pay allowances as per rules. No objection has been filed by the applicant to the compliance affidavit.
3. In view of the above, the order dated 27.01.2011 has substantially been complied with. Accordingly, the contempt proceedings are dismissed and notices issued stands discharged.

(Rakesh Sagar Jain)
Member (J)

Arun

(Gokul Chandra Pati)
Member (A)